## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2016 C.A. No. 03/2016

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Rajinder Kaur

V/s

Tristar Air Conditioning Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

And Vonnor Alv. for Respondent Andrew

) Mr. PHATERK

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AND

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## ORDER

## C.A. No. 03/2016 in T.C.P. No.43/397-398/NCLT/MB/MAH/2016

- The Learned Representatives of both the sides are present.
- The Matter connected with this case is pending before Hon'ble Supreme Court and is listed on 25.01.2017, hence the Petition is posted to 06.02.2018.

11.12.2017

Aah

**BHASKARA PANTULA MOHAN** 

Member (Judicial)